

LOK SABHA
UNSTARRED QUESTION NO. 207
TO BE ANSWERED ON 02.02.2022

EXPORTS OF TEXTILE AND APPAREL

207. SHRI SYED IMTIAZ JALEEL:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) whether the Government proposes to defer rate hike on Textiles and if so, the details thereof;
- (b) whether the Government has taken steps to increase in exports of textile, Apparel including Handicrafts and if so, the details thereof; and
- (c) whether there is any increase in exports of Textiles and Apparel during April-December, 2021 and if so, the details thereof?

उत्तर
ANSWER

वस्त्र राज्य मंत्री (श्रीमती दर्शना जरदोश)
THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a): GST rates and exemptions are prescribed on the recommendations of the GST Council. As regards increase in GST Rate on textiles, the matter was placed before the GST Council in its 46th Meeting, dated 31st December, 2021, where the Council recommended to defer the decision to change the rate in textiles recommended in the 45th GST Council meeting. Consequently, the existing rates in textile sector would continue beyond 1st January, 2022.

(b): In order to make textiles products cost competitive and adopting the principle of zero rated export, the Union Cabinet has given its approval on 14th July 2021 for continuation of Rebate of State and Central Taxes and Levies (RoSCTL) on exports of Apparel/Garments (Chapters-61 & 62) and Made-ups (Chapter-63) till 31st March 2024. The other textiles products (excluding Chapter 61, 62 and 63) which are not covered under the RoSCTL shall be eligible to avail the benefits, if any, under RoDTEP along with other products.

(c): Details of Textiles & Apparel exports during April-November, 2021 is as under:

USD Million

April 2021	3244
May 2021	3061
June 2021	3053
July 2021	3571
August 2021	3355
September 2021	3417
October 2021	3410
November 2021	3229

Source: DGCIS Provisional data
